

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA 111 of 2020 in CP(IB) 22 of 2017 With  
IA 112 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021

Name of the Company: Micro Forge (India) Ltd  
V/s  
State Bank of India & Ors

Section: 10/60 of IBC, 2016

**COMMON ORDER**

Learned Counsel Mr. Rajesh Bohra appeared for Corporate Person. Learned Counsel Mr. Hiren J Trivedi appeared for the liquidation. Learned Counsel Mr. Raju Kothari appeared for the SBI.

It is brought to our notice issue involved in this petition is under consideration before the Hon'ble Supreme Court; hence, matter stands adjourned to 30.03.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2021

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